

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 13th December, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 1762/2018 IN Execution Application No. 01/2018 IN O. A. No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Appeal No. 83/2018 (M.A. No. 905/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Sanjay Upadhyay & Mr. Bhanwar Pal Jadon, Advs. for R-1 Mr. Amit Ojha & Mr. Ashish Chouhan, Advs.
3.	Appeal No. 196/2018 (M.A. No. 1417/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Salasar Udyog	Mr. Anil Grover, AAG for State of Haryana
4.	Appeal No. 197/2018 (M.A. No. 1418/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shri Ram Udyog	Mr. Anil Grover, AAG for State of Haryana
5.	Appeal No. 198/2018 (M.A. No. 1420/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shiv Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
6.	Appeal No. 199/2018 (M.A. No. 1421/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Muskan Industries	Mr. Anil Grover, AAG for State of Haryana
7.	Appeal No. 200/2018 (M.A. No. 1422/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Sachin Polytex	Mr. Anil Grover, AAG for State of Haryana
8.	Appeal No. 201/2018 (M.A. No. 1423/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Annu Synthetic	Mr. Anil Grover, AAG for State of Haryana
9.	Appeal No. 202/2018 (M.A. No. 1424/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Arora Spinners	Mr. Anil Grover, AAG for State of Haryana
10.	Appeal No. 203/2018 (M.A. No. 1425/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shri Ram Filament	Mr. Anil Grover, AAG for State of Haryana
11.	Appeal No. 204/2018 (M.A. No. 1426/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Ganesh Plastics	Mr. Anil Grover, AAG for State of Haryana
12.	Appeal No. 205/2018 (M.A. No. 1427/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shri Shyam Plastic	Mr. Anil Grover, AAG for State of Haryana

13.	Appeal No. 206/2018 (M.A. No. 1428/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Anjana Synthetics	Mr. Anil Grover, AAG for State of Haryana
14.	Appeal No. 207/2018 (M.A. No. 1429/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Mittal Industries	Mr. Anil Grover, AAG for State of Haryana
15.	Appeal No. 208/2018 (M.A. No. 1430/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Goyal Textile	Mr. Anil Grover, AAG for State of Haryana
16.	Appeal No. 209/2018 (M.A. No. 1431/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Madhur Industries	Mr. Anil Grover, AAG for State of Haryana
17.	Appeal No. 210/2018 (M.A. No. 1432/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Bansal Pipes Industries	Mr. Anil Grover, AAG for State of Haryana
18.	Appeal No. 211/2018 (M.A. No. 1433/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s J. V. Industries	Mr. Anil Grover, AAG for State of Haryana
19.	Appeal No. 212/2018 (M.A. No. 1434/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Karan Plastics	Mr. Anil Grover, AAG for State of Haryana
20.	Appeal No. 213/2018 (M.A. No. 1435/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Bee Aar Dee Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
21.	Appeal No. 214/2018 (M.A. No. 1436/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Barkha Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
22.	Appeal No. 215/2018 (M.A. No. 1437/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s A. K. Synthetics	Mr. Anil Grover, AAG for State of Haryana
23.	Appeal No. 216/2018 (M.A. No. 1438/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s R. K. Industries	Mr. Anil Grover, AAG for State of Haryana
24.	Appeal No. 217/2018 (M.A. No. 1439/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Oswal Synthetics	Mr. Anil Grover, AAG for State of Haryana
25.	Appeal No. 218/2018 (M.A. No. 1440/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s D. N. Industry	Mr. Anil Grover, AAG for State of Haryana
26.	Appeal No. 219/2018 (M.A. No. 1441/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shivam Filament	Mr. Anil Grover, AAG for State of Haryana
27.	Appeal No. 220/2018 (M.A. No. 1442/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Sharma Industries	Mr. Anil Grover, AAG for State of Haryana
28.	Appeal No. 221/2018 (M.A. No. 1443/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Metro Plastic	Mr. Anil Grover, AAG for State of Haryana

29.	Appeal No. 222/2018 (M.A. No. 1444/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Parvesh Plastic (Old name Alwasia Plastics)	Mr. Anil Grover, AAG for State of Haryana
30.	Appeal No. 223/2018 (M.A. No. 1445/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Archana Textiles	Mr. Anil Grover, AAG for State of Haryana
31.	Appeal No. 224/2018 (M.A. No. 1446/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s S. R. Polytex	Mr. Anil Grover, AAG for State of Haryana
32.	Appeal No. 225/2018 (M.A. No. 1447/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Baba Industries	Mr. Anil Grover, AAG for State of Haryana
33.	Appeal No. 226/2018 (M.A. No. 1448/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s B. K. Industries	Mr. Anil Grover, AAG for State of Haryana
34.	Appeal No. 227/2018 (M.A. No. 1449/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Bala Ji Agro System	Mr. Anil Grover, AAG for State of Haryana
35.	Appeal No. 228/2018 (M.A. No. 1450/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s R. K. Plastic	Mr. Anil Grover, AAG for State of Haryana
36.	Appeal No. 229/2018 (M.A. No. 1453/2018 & M.A. No. 1454/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Bhagwati Polyfab	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Vikramjeet Singh, Adv.
37.	Original Application No. 62/2018 (M.A. No. 173/2018 & M.A. No. 1004/2018)	Mahendra Singh Gujjar Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana & Mr. Rohit Sharma, Advs. for Applicant Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB
38.	Original Application No. 277/2018 (M.A. No. 704/2018)	Prem Singh Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Ankit Verma, Adv. for R-2 to 8 Mr. Mukesh Verma, Adv. for UP Mr. Shlok Chandra, Adv. for MoEF Mr. Amit Verma, Adv. for State of UP Mr. Amit Upadhyay, Adv. for R-9 & 12 Mr. Mayank Pandey, Adv. for R-10 & 11 Mr. Ani Singh, Adv. for R-13 Mr. Pradeep Misra, Adv. for UPPCB
39.	Original Application No. 377/2018 (M.A. No. 863/2018)	Ayush Garg Vs. State of Himachal Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Manish Kumar, Adv. for State of Himachal Pradesh Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. P. Naresh & Mr. Dhruv Gupta, Advs. for R-3 Mr. Venkatesh, Adv. for R-5
40.	Original Application No. 426/2018 (M.A. No. 986/2018)	Mohammed Nayeem Pasha & Anr. Vs. The State of Telangana & Ors.	Mr. Mohammed Nayeem Pasha, Applicant in person Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Harsha Peechara, Adv. for TSRTC Mr. Satyalipsu Ray, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for R-4

41.	Original Application No. 772/2018	M/s R. B. Traders Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB
FOR HEARING			
42.	Original Application No. 816/2017	Dr. Sudhir Dahiya Vs. M/s JM Housing Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. I. S. Alag, Sr. Adv. with Mr. Kamal Kapoor, Adv. for R-1 Mr. Keshav Mohan, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-5 Mr. Ravindra Kumar, Adv. for R-6 Mr. Amit Tiwari, Adv. for State of UP
43.	Original Application No. 819/2017	Harinder Dhingra Vs. Municipal Corporation Gurugram & Ors.	Mr. Ayush Arora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Amit Tiwari, Adv. for State of UP Mr. Balendu Shekhar, Adv. for CPCB & EPCA Mr. Amjad Hussain, Adv. for R-6 Mr. Paras Anand, Adv. for R-11 Mr. Yadhuvir B. Arya, Adv. for R-20 Ms. Deep Shikha Bharati, Adv. Mr. S. S. Sharma, Adv. for R-22
44.	Original Application No. 822/2017 (M.A. No. 1566/2017)	Mahesh Chandra Sharma Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Thakur Sumit, Adv. for R-1 Ms. Deep Shikha Bharati, Adv. for R-3 & 6 Mr. Pradeep Misra, Adv. for R-4 Mr. Ajit Sharma, Adv. for R-5 Mr. Gaurav Agarwal, Adv. for R-7 & 8 Mr. Suresh Chandra Yadav, Adv. Mr. Satish Kumar, Adv. for CPCB
45.	Appeal No. 18/2018 (M.A. No. 141/2018)	IVL Dhunseri Petrochem Industries Private Limited Vs. Central Pollution Control Board & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Nawneet Vibhaw, Adv. for Appellant Mr. Shalok Chandra, Adv. for CPCB Mr. Dhruv Pal, Adv. for MoEF Ms. Asha basu, Adv. for R-3
46.	Original Application No. 183/2018 (M.A. No. 500/2018)	Subhash Vs. Ministry of Environment, Forests and Climate change & Ors.	Mr. Pradeep Dahiya, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Pradeep Misra, Adv. Mr. M. P. Shorawala, Adv. for R-2 Mr. Ankit Verma, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. Mr. Pankaj Sharma, Adv. Ms. Sonia Mathur, Sr. Adv. with Mr. Sushil Kumar Dubey, Adv. for R-7
47.	Original Application No. 246/2018	Pradip Kumar Bhuyan & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Eisha Krishn, Advs. for Applicant Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Dupa Sinha, Adv. Mr. Om Prakash, Adv. for Ministry of Railways Mr. Shuvodeep Roy, Adv. for Assam Mr. Kallol Guha Thakurta, Adv. for Ministry of Power Mr. Navneet Vibhaw, Adv. for R-7 Ms. Akanksha Kwalra, Adv. for R-8

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